

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2470
ANSWERED ON:16.08.2004
PAGLADIA DAM PROJECT
Borkatakya Shri Narayan Chandra

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the progress made on the implementation of Pagladia Dam Project;
- (b) whether land required for the project has not been handed over to the project authorities by the State Government; and
- (c) if so, the steps the Government has taken for early completion of the project?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

(a) Brahmaputra Board has carried out the infrastructural development works including improvement, repairs and renovation of road network at Pagladia project. The Brahmaputra Board has also constituted a Committee headed by Commissioner and Secretary to the Government of Assam, Revenue Department to examine, recommend and oversee implementation of various works under resettlement and rehabilitation package. The committee has already finalized the type of dwelling units for the Project Affected People. For monitoring the implementation of the project, a Board Level Project Implementation Authority and Project level Construction and Monitoring Committee have also been constituted.

(b) The State Government has so far handed over 956 ha. of land to Brahmaputra Board for Resettlement and Rehabilitation (R&R) purposes against the requirement of 3238 ha. No land has been handed over to Brahmaputra Board by the Government of Assam in the reservoir area for construction of dam and other structures. The Government of Assam has issued the necessary notification in respect of 37 villages for acquisition of land for the dam area.

(c) The Government of Assam is in the process of identifying the balance land required for R&R purposes. The people inhabiting in the project area have to be rehabilitated for which Zirat Survey for assessment of land and property of the inhabitants has to be conducted. The State Government is being pursued to carry out the Zirat Survey on which the activities for construction of the dam depend. The Government of Assam has nominated their Water Resources Department as the nodal department for coordination with various departments of the State Governments. Ministry of Water Resources is also pursuing the matter at various levels with the State Government of Assam.